

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2379
ANSWERED ON:24.11.2010
RETURN OF LAND TO ITS OWNERS
Naranbhai Shri Kachhadia

Will the Minister of COAL be pleased to state:

- (a) the total area of land reclaimed by Mahanadi Coalfields Ltd., Sambhalpur during each of the last three years;
- (b) whether the above company proposes to hand over the reclaimed land to the rightful owners.; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) : The land reclaimed by Mahanadi Coalfields Limited (MCL), Sambalpur during each of the last three years are as under.

Year Land reclaimed (in Hectare)

2007-08 98.94

2008-09 205.48

2009-10 114.41

(b) & (c): The Coal Bearing Areas (Acquisition & Development) Act 1957 under which most of the land is acquired, is silent regarding return of mined out / vacant land. In view of this, Government is in the process of framing a policy for return of such land in consultation with the Ministry of Law.